# GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

# RAJYA SABHA UNSTARRED QUESTION NO. 129 (TO BE ANSWERED ON 20.07.2023)

## **GOVERNMENT JOBS TO YOUTH**

#### 129 DR. KIRODI LAL MEENA:

## Will the **PRIME MINISTER** be pleased to state:

- (a) the number of youths who have been given Government jobs in various Government departments during the last five years;
- (b) whether the number of educated unemployed is continuously increasing due to non-recruitment in regular government jobs;
- (c) whether lakhs of applications are being received for a small number of posts or vacancies and the number of applicants with much higher qualifications than the standard qualifications are very large;
- (d) whether most of the appointments are challenged in the court and get stuck in the courts for years which also hinders appointments on time; and
- (e) the number of educated unemployed in the country, State-wise and trade-wise?

## **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (e): Total number of candidates recommended by UPSC, SSC and RRBs during the last five years, i.e. from 01.04.2018 to 31.03.2023 for appointment in Central government is 4,63,205. Apart from this, SSC and RRBs have recommended 1,03,196 candidates for appointment in the 1<sup>st</sup> quarter of 2023-24.

Recruitments are being made by the Government in mission mode to fill up vacant posts. Government has already issued instructions to all Ministries/ Departments for timely filling up of the unfilled posts. Rozgar Melas, being organized by Government of India, are expected to act as catalyst in further employment generation and provide meaningful opportunities to the youth for their empowerment and participation in National Development directly.

There is no bar to prevent candidates, even with higher educational qualification, from applying for the posts advertised based on the requirements indicated by User Ministries/Departments.

Most of the examinations have been conducted smoothly without any litigation. However, in a few cases, the process of recruitment has been hampered by litigations.

DoPT is concerned with appointments in respect of Government posts. No data in respect of educated unemployed persons, trade-wise is maintained.